

No.K-11019/04/2021-US.I
Government of India
Ministry of Law and Justice
Department of Justice
(Appointment Division)

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 27th August, 2021.

NOTIFICATION

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Mamidanna Satya Ratna Sri Ramachandra Rao, senior-most Judge of Telangana High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from the date Kumari Justice Hima Kohli relinquishes the charge as Chief Justice of the Telangana High Court consequent upon her appointment as Judge of the Supreme Court of India.

MJP
27/8/2021

(Rajinder Kashyap)

Additional Secretary to the Government of India
Tele: 2338 3674

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K. 11019/04/2021-US.I

Dated 27.08.2021.

Copy to:-

1. Kumari Justice Hima Kohli, Chief Justice of the Telangana High Court, Hyderabad.
2. Shri Justice Mamidanna Satya Ratna Sri Ramachandra Rao, Judge, Telangana High Court.
3. The Secretary to the Governor of Telangana, Hyderabad.
4. The Secretary to the Chief Minister of Telangana, Hyderabad.
5. The Secretary to the Chief Justice, Telangana High Court, Hyderabad.
6. The Chief Secretary, Government of Telangana, Hyderabad.
7. The Registrar General, Telangana High Court, Hyderabad.
8. The Accountant General, Telangana, Hyderabad.
9. The President's Secretariat, (CA.II Section), New Delhi
10. PS to Principal Secretary to the Prime Minister, New Delhi.
11. Registrar (Conf.), O/o Chief Justice of India, 7 Krishna Menon Marg, New Delhi.
12. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)
13. Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).


(Arun Kumar Aggarwal) 27.08.2021
Section Officer (Appointments)
Tele: 2338 3037